

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. Bhadreshwar Vidyut Pvt Ltd
PETITION NUMBER : CP(IB)/106(CHE)/2021
APPLICATION NUMBER : a) IA(IBC)/1005(CHE)/2023
b) IA(IBC)/1139(CHE)/2023
c) IA(IBC)/1140(CHE)/2023

ORDER

410)(a)IA(IBC)/1005(CHE)/2023 IN CP(IB)/106(CHE)/2021

Ld. Counsel Mr. Yashish Chandra for the RP. Ld. Counsel Mr. Anand K Ganesa for the Respondents.

Ld. Counsel for the Applicant seeks two weeks time to seek instructions as to approaching the appropriate authority for restoration / supply of electricity to the power plant of the Corporate Debtor.

Let an affidavit be filed within two weeks from today and copy be served on the the Counsel for the Respondents.

List the application for hearing on **14.09.2023**.

410)(b)IA(IBC)/1139(CHE)/2023 IN CP(IB)/106(CHE)/2021

410)(c)IA(IBC)/1140(CHE)/2023 IN CP(IB)/106(CHE)/2021

Ld. Counsel Mr. Arjun Syal for the Applicant. Ld. Counsel Mr. Yashish Chandra for the RP.

List the applications for hearing on **14.09.2023**.

- SP -

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

- SP -

SANJIV JAIN
Member (Judicial)